

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-319
IB-2752/ND/2019

IN THE MATTER OF:

Chiraag Sharma

Vs

E-Meditek Insurance Ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 11.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Adarsh Rai

For the Respondent

: Adv. Atul Kumar, Vppul Sharma & Amit Bansal

ORDER

Ld. Counsel for the respondent appeared and submitted that he has filed the reply on 15.01.2020. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case on 20.02.2020.

-Sdr-

(K.K. VOHRA)
MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)